

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Shri Dhruv Shukla, Advocate with Smt. Shobha Rani Jain complainant/ witness.

Shri Sunil Malhotra, Advocate for the Respondent.

02.05.2019

Today, the case is listed for cross-examination of the Complainant's witness Smt. Shobha Rani Jain. Her affidavit of evidence has been marked as CW1/A and the documents (filed along with application dated 19.02.2019 to bring on record original documents) are marked as Annexures CW1/1 to CW1/5.

Learned Counsel for the Respondent cross-examined the Complainant witness in part.

List the matter for further cross examination of the Complainant witness on 21.05.2019.

[Peeush Pandey]
Registrar